

F.No. J-11015/3/2016-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
Dated 30th August, 2017

ORDER


The President is pleased to engage **Shri Rajesh Prasad**, Advocate as Additional Standing Govt. Counsel for conducting Central Government litigation (except cases of Railways and Taxation) before the District & Subordinate Courts, Patna (Bihar), as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:-

District & Subordinate Courts, Patna (Bihar)
Additional Standing Government Counsel

Name	Contact details	Enrollment No.
Rajesh Prasad	S/o Sri Ram Khelari Ray, Village-Ramjichak Digha, P. O. Bata Ganj, Patna-800018. Mob: 9430253967	617/1992 with Bihar State Bar Council

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 27(11)/99-Judl. dated 24.09.1999 read with OM No. & 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' and in the link 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


(Inder Kumar)
Additional Secretary

Copy to:-

1. PS to ML&J/PS to MSL&J/ PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Sh. S. D. Sanjay, Ld. ASG, Patna High Court, 205, Venkatesh Apartment, Near Land Development Bank, Buddh Marg, Patna-800001 (Bihar).
3. Shri Anjani Kumar Sharan, Asstt. SGI, Patna High Court, Satguru Sadan, Road No. 13-B, Rajendra Nagar, Patna-800016 (Bihar).
4. The District Judge, Patna (Bihar).
5. Shri Anil Kumar Sinha, Standing Govt. Counsel, Distt. & Subordinate Courts, Patna, R/o Sinha Kutir, East Lohanipur, Kashinath Lane, PO-Kadamkuan, District/Town-Patna, Bihar.
6. Shri Rajesh Prasad, Addl. SGC as mentioned above.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. Guard File/Judicial Section with 5 spare copies.


(D. Srinivas)
Section Officer (Judicial)
Tel. 011-23384945
Email: judicial-dla@nic.in